GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

RAJYA SABHA UNSTARRED QUESTION NO -2058

ANSWERED ON - 06/08/2025

FAMILY INCOME CEILING FOR POST MATRIC SCHOLARSHIP SCHEME

2058. SHRI CHANDRAKANT DAMODAR HANDORE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether it is a fact that ceiling of family income for availing the Post Matric Scholarship Scheme is ₹ 2,50,000;
- (b) whether Government intends to enhance this ceiling for extending benefit of this scheme, if so, the timeline by which this ceiling will be revised; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

- (a): Ceiling of family income for availing the Post-Matric Scholarship scheme for Scheduled Castes (SC) Students, Scheduled Tribes (ST) Students, OBC Students and Students with disabilities (Divyangjan) is Rs. 2,50,000 whereas Post-Matric Scholarship scheme for Minority Students is Rs. 2,00,000.
- (b) to (c): For Post Matric scholarship scheme for SC students, ST students, OBC Students and students with disabilities (Divyangjan), the current income criteria, as per the approval of Expenditure Finance Committee and Cabinet, is for the period from FY 2021-22 to FY 2025-26. Review of the Scheme which also covers the income criteria, follows a laid down procedure.
